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include declaration of most food processing industries as high priority. delicencing of food processing industries except brewing and distillation alcoholic beverages and those items reserve for small state sector, promoting domestic/foreign/NRI investment, providing fiscal relief etc. Government is also operating various Plan Schemes for promoting food processing industries.

(c) and (d) It is proposed to assist setting up of 250 Food Processing and Training Centres in different States during the 8th Plan period. During the first 3 years of the 8th Plan, assistance has been extended for setting up 150 such Centres. Out of which 30 Centres are proposed to be set up in Orissa. While Ministry of Food Processing Industries does not itself set up any Training Centres, assistance is extended on the basis of proposals received. Action is initiated on proposals received.

Training of Border Security Force on Human Rights

- 930. SHRI VIRENDRA KATARIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Border Security Force has embarked upon a programme to train its troops in all aspects of human rights;
- (b) if so, the details of the training programmes; and
- (c) in what way the training would help our soldiers to understand the implications of their actions and make them more effective in discharging their duties?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): (a) Yes, Sir.

(b) and (c) In BSF, training and reorientation of the force personnel is an on-going process. In all the training programmes whether it is a 'preinduction' or 'in-service' training, the training contents have been revised to provide adequate appreciation of the need for upholding the human values even in the face of grave provacation. The basic aim of the training is to sensitise all personnel from the level of Constable to the officer cadre to develop awareness and respect towards human rights. The training syllabi include contents relating to behavioural sciences crowd and mob psychology, police public relations, and social and legal aspects relating to human rights, etc.

BSF have also produced adequate training literature, booklets and video films on human rights to sensitise the troops. Video films on DO's and DONT's have also been made and sent to all field formations, for use and distribution at Border Out Post level.

Illegal Trade in Wildlife and Wildlife Products

- 931. SHRI VIRENDRA KATARIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that illegal trade in wildlife and wildlife products have become highly organised in the country; and
- (b) if so, what steps Government propose to take for dealing with the issue of illegal wildlife trade and ensure that deterrent punishment is awarded to offenders?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI REAJESH PILOT):

- (a) There are indications of the involvement of organised gangs in illegal trade in wildlife and wildlife products in India but it still cannot be called highly organised compared to that in some other countries.
- (b) Steps taken by the Govt. to check illegal wildlife trade include:
 - (i) This Ministry has set up a National Coordination Committee consisting of representatives of all major enforcement organisations